

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 125
CP No. 14/CB/2024

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Nishi Priya Darshini
V/S
Aum Aarogya Hospitals Pvt. Ltd.

.....Applicant

...Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Saswat K. Acharya, Adv.
Ms. Krutibash Mohapatra, Adv.
Mr. Abhijeet Agarwal, Adv.
Ms. Jagruti Sahoo, Adv.


For the Respondent

:

ORDER

1. Ld. counsel Mr. Saswat K. Acharya appears for the petitioner.
2. List the matter on 19.07.2024.


Rajeev Mehrotra
Member (Technical)


Deep Chandra Joshi
Member (Judicial)